

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2019

NAME OF THE COMPANY: Prayag Polytech Pvt Ltd V/s MD Plastech Pvt Ltd

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Sagar Mehrotra	Advocate	Petitioner	Sagar
2.	Vinayak Mittal			
	Shadab Alam	Advocate	Respondent	[Signature]

**CP NO. (IB) 389/ALD/2019**

Sh. Sagar Mehrotra alongwith Sh. Vinayak Mittal, Advocates for the petitioner/operational creditor and Sh. Shadab Alam, Advocate for the respondent/corporate debtor are present.

Learned counsel appearing for the respondent seeks time to file counter affidavit.

Prayer is allowed. Three weeks time is granted for filing reply.

Put up on 17.01.2020.

**Dated: 06.12.2019**

[Signature]

(Justice Rajesh Dayal Khare)  
MEMBER (J)